



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,7th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/928/2021 WITH LCR	MANINDRA DAS Versus THE UNION OF INDIA AND 7 ORS	MR B ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1581/2021 WITH LCR, B/O	FATIMA BIBI @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 07/05/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. D BANERJEE	19-04-2021	To	07-05-2021
3)	MR. L P SHARMA	19-04-2021	To	12-05-2021
4)	MR N DUTTA	28-04-2021	To	16-05-2021
5)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
6)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/4971117828?pwd=RVNXYWpIZ2tNd09ydDISejJLMUZkdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/38/2021 (PDF COPY), B/O	TAPAN DAS Versus M/S MAYASHEEL RETAIL INDIA LIMITED (FPRMERLY KNOWN AS MAYASHEEL RETAIL LLP),	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
2	WP(C)/2490/2021 B/O	P K TIMBER DEPOT CUM FURNITURE UNIT Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR K CHOUDHURY MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FOREST
3	WP(C)/2904/2021 (PDF COPY), B/O	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, RAILWAY SC, SC, IRCTC
4	WP(C)/2916/2021 (PDF COPY), B/O	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, PNRD SC, AG

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/6595251724?pwd=WUFXSHdYaFNLRzgzOGtVT3hTeElvdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1022/2021 B/O	LAKAP BAGANG@ HEMS Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
2	Bail Appln./1064/2021 B/O, PDF COPY.	Haidar Ali Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
<u>MOTION</u>				
3	AB/1278/2021 B/O	JITEN DEKA @ BHAITI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	AB/1282/2021 (PDF COPY), B/O	MANOJ ALI Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
5	AB/1284/2021 FIXED	HAFIZUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
6	AB/1285/2021 B/O	SADHULLA ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
7	AB/1289/2021 B/O	SANTOSH KR. MALAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. S CHUTIA MR. A KHOUND MS. B BORA	PP, ASSAM
8	AB/1337/2021 B/O, PDF COPY.	ANTOU TASSA @ KHIROD TASSA Versus THE STATE OF ASSAM	MR A ALI MR. T AHMED	PP, ASSAM
9	AB/1363/2021 B/O, PDF COPY.	FAIZULLA KHAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./886/2021 B/O	ABU KALAM AND ANR Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

11 Bail Appln./928/2021
B/O

SATYAJIT DAS
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[AT 10:30 AM]

**SINGLE BENCH OF HONOURABLE MR. JUSTICE
S.SAIKIA WILL SIT AFTER RISING OF THIS
BENCH**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/258/2021 WITH LCR 4 FILES, P.B.-2, B/O in CrI.A./360/2019 WITH CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
		SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
2	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	WITH CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

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MOTION (BA)				
1	Bail Appln./925/2021	SANJAY SIKASH AND ANR Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	SPL PP WILDLIFE FOREST ASSAM
2	Bail Appln./989/2021	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. P MAHANTA MR. C M MAHANTA	PP, ASSAM
3	Bail Appln./1042/2021 B/O	PAPU KAKOTI Versus THE STATE OF ASSAM	MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
4	Bail Appln./1053/2021 B/O	NOOR ISLAM Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
MOTION				
5	AB/1264/2021 B/O	NARESHWARI SAIKIA AND ANR Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
6	AB/1301/2021 B/O	NUR ALOM AND 4 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
7	AB/1314/2021 B/O	SYED MINTUL AHMED @ HAQUE AND ANR Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
8	AB/1341/2021 (PDF COPY), B/O	TAIZUDDIN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
9	AB/1344/2021 B/O	HAMIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	AB/1345/2021 B/O	NAZIM ULLAH @ NAZU SK Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./759/2021 B/O	RITA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM

12	Bail Appln./840/2021 (SCANNED COPY OF CASE DIARY), B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
13	Bail Appln./858/2021 B/O	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
14	Bail Appln./887/2021 B/O	SAIDUL ALI KHA Versus THE UNION OF INDIA	MS. T SOM MR H DAS MR. P TELI	SC, NCB

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